

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

S. N.	Name & Emp. Code of the Official	From	To
1.	Sunil Kumar EC : 11092	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Narottam Kaushal, Ld. Principal District & Sessions Judge Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Narottam Kaushal, Ld. Principal District & Sessions Judge (HQs) Distt: Central THC
2.	Amit Kumar EC: 10228613 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Narottam Kaushal, Ld. Principal District & Sessions Judge (HQs) Distt: Central THC

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.



(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

34767 - 782

No...../ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the 01 MAY 2023
01.05.2023

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The DDOs, Accounts Branch, Central, THC for further necessary action, as per rules.
3. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
4. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
5. The Officials concerned for immediate compliance.
6. Dealing Officials, Layers and ACR Cell (HQs), Delhi are hereby directed for necessary updation of records as per rules.
- ✓ Dealing Officials; Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.



Anju Bala
Branch Incharge, Admin. Branch-III
Central, THC, Delhi